

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**


IA 412 of 2018 with C.P. No.17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 25.02.2020**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd & Ors.

Section: Rule 11 of NCLT Rules 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R DAVE	PLS	Petitioner	
2.				


ORDER

The Petitioner is represented through its Learned Counsel.

In view of the order passed in Cont. A 6 of 2019 in CP 17 of 2016, the matter is adjourned.

List the matter on 11.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 25th day of February, 2020

sen